

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2982
TO BE ANSWERED ON 17TH DECEMBER, 2025

PADDY PROCUREMENT FROM TAMIL NADU

2982. KM. SUDHA R:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): the details of the quantity of paddy procured since 2014, State-wise, especially from Tamil Nadu;
- (b): the details and the quantity of paddy were procured in the Mayiladuthurai, Lok Sabha constituency since 2014;
- (c): whether the moisture content of paddy procured in the Mayiladuthurai Lok Sabha constituency and other Cauvery Delta districts be increased in view of excess and continued monsoon activity; and
- (d): if so, the details thereof?

ANSWER
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

- (a): The details of the quantity of paddy procured since 2014, State-wise including Tamil Nadu is annexed at **Annexure – I**.
- (b): The details of the quantity of paddy procured since 2014 in Mayiladuthurai Lok Sabha constituency is annexed at **Annexure - II**.
- (c) & (d): The request of the State Government of Tamil Nadu for raising the permissible moisture content for paddy procurement from 17% to 22% has not been considered due to following facts:

- i. Paddy can be dried before milling, procurement of excessively moist paddy introduces significant operational risk, including loss of stock during storage and compromised milling recovery.
- ii. Paddy with high moisture content is susceptible to rapid deterioration, fungal growth, discoloration, and infestation.
- iii. The State Governments have been advised time and again to endeavor to develop the drying facility at procuring stages.
- iv. The relaxation in moisture content has no direct financial implication on farmers, therefore, such relaxation is no longer considered.

State-wise details of paddy procurement under the Central Pool

Annexure-I

(fig. in LMT)

STATES	KMS 2014-15	KMS 2015-16	KMS 2016-17	KMS 2017-18	KMS 2018-19	KMS 2019-20	KMS 2020-21	KMS 2021-22	KMS 2022-23	KMS 2023-24	KMS 2024-25	KMS 2025-26*
A.P.	53.67	64.72	55.58	59.70	71.73	82.58	84.57	66.58	41.12	30.43	38.21	16.43
TELANGANA	52.30	23.57	53.67	54.00	77.46	111.26	141.09	110.35	131.86	95.32	105.97	43.12
ASSAM	0.23	0.63	0.69	0.52	1.53	3.15	2.11	5.66	5.98	3.94	8.51	0.02
BIHAR	24.09	18.26	18.42	11.84	14.16	20.02	35.59	44.90	42.05	30.80	39.23	2.54
CHANDIGARH	0.15	0.24	0.19	0.21	0.19	0.22	0.28	0.27	0.19	0.25	0.26	0.19
CHHATISGARH	51.08	51.37	60.03	47.87	58.40	74.86	71.08	92.01	87.53	114.24	116.42	28.16
GUJARAT	0.00	0.01	0.01	0.01	0.14	0.21	1.10	1.22	1.77	0.85	0.35	0.10
HARYANA	30.07	42.70	53.48	59.58	58.83	64.28	56.55	55.32	59.36	58.94	53.99	53.68
H. P.	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.28	0.14	0.23	0.27	0.20
JHARKHAND	0.09	3.03	2.07	2.14	2.28	3.80	6.29	7.53	1.72	0.74	2.06	0.00
J&K	0.00	0.10	0.12	0.19	0.14	0.15	0.38	0.41	0.34	0.24	0.28	0.300
KARNATAKA	1.31	0.81	0.00	0.00	0.88	0.61	2.06	2.19	0.21	0.00	0.01	0.00
KERALA	5.50	5.62	4.53	4.84	6.94	7.10	7.65	7.48	7.31	5.59	5.73	0.15
M. P	12.04	12.67	19.61	16.35	20.82	25.97	37.27	45.83	46.30	42.16	43.42	5.71
MAHARASHTRA	2.97	3.43	4.61	2.67	8.66	17.42	18.99	18.32	18.48	11.64	15.93	0.03
ODISHA	50.11	50.29	54.18	49.06	65.41	70.57	77.33	71.04	79.16	70.89	85.12	0.53
PUNJAB	116.21	139.56	164.96	176.70	169.16	162.33	202.83	187.29	182.10	185.28	173.33	156.50
RAJASTHAN	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.07	0.00	0.00	0.00	0.00
NEF (Tripura)	0.00	0.00	0.00	0.00	0.10	0.21	0.24	0.58	0.45	0.32	0.36	0.00
TAMIL NADU	15.69	17.79	2.11	14.62	19.03	32.41	44.90	27.58	33.84	34.96	47.98	14.73
UTTAR PRADESH	25.34	43.44	35.14	42.91	48.25	56.57	66.84	65.53	65.50	53.80	57.71	16.93
UTTRAKHAND	6.94	8.93	10.54	0.57	6.89	10.18	10.72	11.55	8.96	7.30	6.73	7.30
WEST BENGAL	30.33	23.06	28.28	24.61	29.11	27.03	27.79	35.31	32.08	24.69	29.28	9.84
PUDUCHERRY	0.00	0.00	0.00	0.00	0.00	0.004	0.00	0.003	0.001	0.002	0.001	0.000
TOTAL	478.12	510.23	568.22	568.39	660.11	770.93	895.66	857.30	846.45	772.61	831.15	356.46

*KMS 2025-26 is under progress. Figure is upto 11.12.2025, Note-Govt. of Telangana auctioned 38 LMT of KMS 2022-23(Rabi) paddy which was approved by DFPD vide letter dated 29.04.2024

Annexure-II

(b) The quantity of paddy procured in Mayiladuthurai Lok Sabha constituency since 2014 are as below:

KMS	Paddy procured (in LMT)
2014-2015	7.72
2015-2016	2.99
2016-2017	0.60
2017-2018	1.94
2018-2019	2.88
2019-2020	6.06
2020-2021	5.98
2021-2022	6.25
2022-2023	7.30
2023-2024	6.30
2024-2025	7.78